West Bengal Act XX of 1950

THE WEST BENCAL APPROPRIATION ACT, 1950.

[Passed by the West Bengal Legislature.]

[Assent of the Governor was first published in the Calcutta Gazette, Extraordinary, of the 31st March, 1950.]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty first day of March, 1951.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty first day of March, 1951;

It is hereby enacted as follows:-

- (1) This Act may be called the West Bengal Appro- Short title and priation Act, 1950.
- (2) This Act shall come into force on the 1st day of April, 1950.
- From and out of the Consolidated Fund of West Issue Bengal there may be paid and applied sums not exceeding out of the Consothose specified in column 3 of the Schedule amounting in the lidated Fund of aggregate to the sum of Rupees fifty four crores thirty eight West Bengal for lakhs sixty six thousand and seven hundred towards defray- the year 1950-51. ing the several charges which will come in course of payment during the year ending on the thirty first day of March, 1951, in respect of the services specified in column 2 of the Schedule.

commencement.

The sums authorised to be paid and applied from and Appropriation. out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty first day of March, 1951.

SCHEDULE.

1	2	Sums not exceeding		
Grant No.	Services and purposes.			
		Voted by the Legislative Assembly.	Charged on the Consolida- ted Fund.	Total.
		Rs.	Rs.	Rs.
1	4—Taxes on Income other than Corporation Tax,	3,31,000	90.	3,31,000
2	7—Land Revenue	41,69,000		41,69,000

1	2	3		
		Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolida- ted Fund.	Total.
		Rs.	Rs.	Rs.
3	8—Provincial Excise	36,61,000		36,61,000
4	9—Stamps	5,98,000	d do tob	5,98,000
5	10—Forest	49,02,000		49,02,000
6	11—Registration	15,83,000	1004	15,83,000
7	12—Charges on account of Motor Vehicles Acts.	••	4,50,000	4,50,000
8	13—Other Taxes and Duties	13,90,000		13,90,000
	C—Revenue Account of Irrigation, Navigation, Embankment and Drainage Works.	the magnitude and bar for the Cade a		
9	17—Interest on works for which Capital Accounts are kept. XVII—Irrigation—Working expenses 18—Other Revenue expenditure financed from Ordinary Revenues. 18(1)—Other Revenue expenditure financed from Famine Insurance Fund. CC—Capital Account of Irrigation,		14,45,000	14,45,000
	Navigation, Embankment and Drainage Works not charged to Revenue.	100		
10	68—Construction of Irrigation, Navigation, Embankment and Drainage Works. H—Givil Works and Miscellaneous	7,69,17,000	16,72,000	7,85,89,000
-	Public Improvements. 51A—Interest on Capital Outlay on Multipurpose River Schemes. HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue			
	Account. 80A—Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	Juli ralio sa	es de Tones con Jex. 4 El Scione	

1	2	3			
	Services and purposes.	Sums not exceeding			
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolida- ted Fund.	Total.	
100		Rs.	Rs.	Rs.	
	E-Debt Services.	contracti	E-stisteds		
11	22—Interest on Debt and other obligations.	1,000	5,80,000	5,81,000	
	F—Civil Administration.	being at annual section of the secti	oli oslu Esperant	•	
12	25—General Administration—General Administration.	2,30,30,000	7,70,000	2,38,00,000	
13	25—General Administration—Debt Conciliation.	M livid to tone	ooA tallesi		
14	27—Administration of Justice	67,99,000	26,19,000	94,18,000	
15	28—Jails and Convict Settlements	91,00,000		91,00,000	
16	29—Police	4,82,76,000	INC. CASE	4,82,76,000	
17	30—Ports and Pilotage	8,75,000	••	8,75,000	
18	36—Scientific Departments	4,81,000	6 A •	4,81,000	
19	37—Education	3,05,72,000		3,05,72,000	
20	38—Medical	3,01,67,000	1,20,000	3,02,87,000	
21	39—Public Health	77,85,000		77,85,000	
3	40—Agriculture)	ad en river		
22	71—Capital Outlay on Schemes of Agricultural Improvement and Research outside the Revenue Account.	2,61,58,000		2,61,58,000	
23	41—Veterinary	14,95,000		14,95,000	
24	42—Co-operation	17,81,000		17,81,000	

1	2			
	Same not our line	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolida- ted Fund.	Total.
	ne, see an e	Rs.	Rs.	Rs.
ſ	43—Industries—Industries	Sarvices.	E-Deb	
GER	H—Civil Works and Miscellaneous Public Improvements.	i valio baa M	d as disoped lotte.	1—32 II
	52A—Other Revenue Expenditure connected with Electricity Schemes.	lesinistration.		
To the	XLI—Receipts from Electricity Schemes—Working expenses.		nioral Adio Aministrati	
		- maitentelyon	A Sames neital Espa	
	HH—Capital Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account.	ecites Chart	oilmisidad	1-15
25	MARK THE RESERVE TO T	73,78,000	PRIOR PROPERTY	73,78,000
0.00	53—Capital Outlay on Electricity Schemes met out of Revenue Account.	ingo.	del big are	
		- Principle	edijii Dep	
	FF—Civil Administration—Capital Accounts not charged to Revenue.		coloniu	
	72—Capital Outlay on Industrial Development outside the Revenue		* tabib	
Dan F	Account.		dinal sid	r1-03
	81A—Capital Outlay on Electricity Schemes outside the Revenue		maliano	ALBA YE
la und	Account.	against en (kunilmera	
26	43—Industries—Fisheries	20,89,000	Antipoor	20,89,000
27	43—Industries—Cinchona	32,64,000	••	32,64,000
28	47—Miscellaneous Departments	22,77,000		22,77,000

1	2		3		
	Some notestate fing	Sums not exceeding			
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolida ted Fund.	Total.	
	H—Civil Works and Miscellaneous Public Improvements.	Rs.	Rs.	Rs.	
ſ	50—Civil Works	1	. escapile		
29	HH—Civil Works and Miscellaneous Public Improvements not charged to Revenue.	6,09,05,000	9,01,000	6,18,06,000	
	81—Capital Account of Civil Works outside the Revenue Account,	Ji wii chistori			
	J—Miscellaneous.	LetonarhA bo			
30	54—Famine	27,47,000	an WA See	27,47,000	
31 {	55—Superannuation allowances and pensions. JJ—Miscellaneous—Capital Account charged to Revenue. 55A—Commutation of pensions financed from Ordinary Revenues. JJ—Miscellaneous—Capital Account not charged to Revenue. 83—Payments of commuted value of pensions.	1,02,05,000	2,14,000	1,04,19,000	
	J-Miscellaneous.	danament g	THE PARTY OF THE P		
32 {	Deposits and Advances. Depreciation Reserve Fund—Government Presses.	37,34,700	ordio d'August Arminal Fusion Arminal Ordinales La capada	37,34,700	
	J—Miscellaneous.	esengaba bee	allegen		
ſ	57—Miscellaneous—Miscellaneous		रक्षेत्र क्राप्तेनक		
33	82—Capital Account of other Provincial Works outside the Revenue Account.	2,18,29,000	25,04,000	2,43,33,000	

1	2	3		
	Contractor on Small	Sums not exceeding		
Grant No.	Services and purposes.	Voted by the Legislative Assembly.	Charged on the Consolida- ted Fund.	Total.
	d—Miscellaneous.	Rs.	Rs.	Rs.
ſ	57—Miscellaneous—Expenditure on refugees.	gravaments.	of sildus.	
	JJ—Miscellaneous Capital Account not charged to Revenue.	eriessill best	pièreW livi	ita l
34	82—Capital Account of other Provincial Works outside the Revenue Account—Expenditure on refugees.	4,99,16,000	official Associates	4,99,16,000
	Deposits and Advances.	(Lauseus)	gaaiste—b	
	Loans and Advances bearing interest— Loans and Advances to refugees.	Jonewolin m	Marina segi	
	M—Extraordinary items.		- autoreme	
35 36	63—Extraordinary charges in India 63B—Expenditure on Post-War Development Schemes.	3,83,17,000	80.000	3,83,17,000
37	64C—Pre-partition Payments	61,00,000	••	61,00,000
	JJ—Miscellaneous—Capital Account not charged to Revenue.	Rovenus Au	a deguado to to atama (-	
38	XLVIA—Receipts from Road Transport Scheme—Working expenses. 82B—Capital Outlay on Road Transport Scheme outside the Revenue Account.	1,65,06,000	4,12,000	1,69,18,000
3 9	85A—Capital Outlay on Provincial Schemes of State Trading.	1,59,63,000		1,59,63,000
	Deposits and Advances.	A STATE OF THE	PER D	
40	Interest-free Advances	35,54,000		35,54,000
41	Loans and Advances bearing interest	73,24,000		73,24,000
	Grand Total	53,21,79,700	1,16,87,000	54,38,66,700